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Title: Need to look into the problems being faced by the students of Mizoram University in seeking admission in other Universities.

SHRI VANLAL ZAWMA (MIZORAM): Sir, the Mizoram University Bill was passed by this august House on 16th March, 2000. The President of India gave his consent on 25th April, 2000. Accordingly, the Vice-Chancellor was appointed by the Visitor, that is the President of India.

The Mizoram University has been functioning smoothly from July, 2001. The first public examination was conducted in the current year, that is 2002, following the North Eastern Hill University (NEHU) syllabus. Certificates were given to the students.

However, students passing or graduating from the Mizoram University are facing the problem of admission in some institutions. For example, in the Department of History and the Department of Political Science, Delhi University, students have been turned down on the grounds that they had not heard of 'Mizoram University' and that it was not in their University Grants Commission (UGC) list. Their application forms were rejected and students had to go back to Mizoram. Being a Central University, this kind of treatment to our students from other institutions is incomprehensible.

I, therefore, raise the problem faced by the students of Mizoram University and request immediate redressal from the concerned authority.